

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 269
ANSWERED ON 20.07.2021

FUNDS RELEASED FOR PANCHAYATI RAJ

269. MS. S. JOTHIMANI

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the budgetary outlay for Panchayati Raj institutions made for Financial Year 2020-2021;
- (b) the details of funds released for Panchayati Raj in the Financial Year 2019- 2020 and 2020-2021, State-wise;
- (c) whether there are dues pending in the allocation of funds to the State of Tamil Nadu; and
- (d) if so, the reasons thereof?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ
(SHRI KAPIL MORESHWAR PATIL)

- (a) A sum of Rs.690.00 crore (Revised Estimate) was provided to Ministry of Panchayati Raj (MoPR) for the year 2020-21, out of which Rs.546.94 crore was allocated for strengthening Panchayati Raj Institutions and incentivisation for their developmental works under the Centrally Sponsored Scheme-Rashtriya Gram Swaraj Abhiyan (RGSA) and Incentivisation of Panchayats, a Central component of RGSA. Under the Fifteenth Finance Commission Award, an amount of Rs.60750 crore was allocated to Panchayati Raj Institutions during 2020-21.
- (b) The State-wise release of funds under the schemes of Ministry of Panchayati Raj (MoPR) and out of awards of Fourteenth Finance Commission and Fifteenth Finance Commission are given at **Annexure**.
- (c) No prior allocation of funds is made to any States under the Schemes of Ministry of Panchayati Raj. The funds under the RGSA Scheme is released based on the annual action plan submitted by the State concerned including the State of Tamil Nadu and funds under the scheme of Incentivisation of Panchyats is released to the best performing Panchayats selected through a national competition for the National Panchayat Awards of various categories. For the State of Tamil Nadu, dues of Central Finance Commission Grants are not pending as the award period 2015-20 of Fourteenth Finance Commission (XIV FC) is already over and the

Fifteenth Finance Commission (XV FC) Grants have been released upto the first installment of Basic (Untied) Grants for FY 2021-22.

(d) Does not arise in view of (c) above.

**Statement referred to in reply to part (b) of the Lok Sabha Unstarred Question No.269
Answered on 20.07.2021 regarding 'Funds Released for Panchayati Raj'**

**State-wise release of funds under the Scheme Rashtriya Gram Swaraj Abhiyan during
2019-20 and 2020-21**

Sl. No.	State/ UTs	2019-20 (Rs. in crore)	2020-21 (Rs. in crore)
1	Andhra Pradesh	0	22.339
2	Andaman & Nicobar Islands	0	0
3	Arunachal Pradesh	39.59	0
4	Assam	23.22	26.1159
5	Bihar	0	0
6	Chhattisgarh	0	4.0395
7	Dadra & Nagar Haveli	0	0
8	Daman & Diu	0	0
9	Goa	0	0
10	Gujarat	0	0
11	Haryana	0	9.89
12	Himachal Pradesh	10	22.098
13	Jammu & Kashmir	6.19	25.00
14	Jharkhand	0	2.34
15	Karnataka	0	0.439
16	Kerala	0	8.12955
17	Lakshadweep	0	0
18	Ladakh		2.1485
19	Madhya Pradesh	85.48	71.42
20	Maharashtra	8.44	66.76
21	Manipur	4.54	3.4127
22	Meghalaya	2.63	3.967
23	Mizoram	0.5	21.185
24	Nagaland	3.94	3.7217
25	Odisha	0	2.937
26	Punjab	0	13.45
27	Rajasthan	0	12.981
28	Sikkim	5.1	4.7475
29	Tamil Nadu	5.3	56.875
30	Telangana	0	12
31	Tripura	0	2.5304
32	Uttar Pradesh	169.92	32.54
33	Uttarakhand	23.79	26.751
34	West Bengal	44.10	33.52
	Total	432.74	491.3378

State-wise release of funds under the Scheme of Incentivization of Panchayats during 2019-20 and 2020-21

(Amount Rs. in crores)

Sl. No.	States/ UTs	2019-20	2020-21
1.	Andaman & Nicobar Islands	0.05	0.18
2.	Andhra Pradesh	2.20	2.47
3.	Arunachal Pradesh	0.50	0.15
4.	Assam	0.97	1.59
5.	Bihar	0.25	2.76
6.	Chhattisgarh	1.55	1.54
7.	Dadra & Nagar haveli	0	0.70
8.	Daman & Diu	0	0.35
9.	Goa	0	0
10.	Gujarat	0.05	3.62
11.	Haryana	0.05	2.86
12.	Himachal Pradesh	1.33	1.54
13.	Jammu & Kashmir	0.05	0.60
14.	Jharkhand	1.36	1.52
15.	Karnataka	1.63	0.10
16.	Kerala	0.25	1.75
17.	Ladakh	0	0
18.	Lakshadweep	0	0.05
19.	Madhya Pradesh	2.35	0.05
20.	Maharashtra	0	2.31
21.	Manipur	0.78	0.25
22.	Meghalaya	0.05	0
23.	Mizoram	0	0
24.	Nagaland	0	0.26
25.	Odisha	0	2.97
26.	Punjab	1.62	1.64
27.	Rajasthan	1.34	1.83
28.	Sikkim	0.81	0.86
29.	Tamil Nadu	0.05	3.56
30.	Telangana	0.05	2.91
31.	Tripura	1.06	1.36
32.	Uttarakhand	0.05	2.96
33.	Uttar Pradesh	4.70	4.79
34.	West Bengal	1.60	1.65
Total		24.70	49.18

State-wise releases made out of awards of of Fourteenth Finance Commission and Fifteenth Finance Commission Grants to the States for Gram Panchayats during 2019-20 and 2020-21 respectively.

SL. No.	State	Release (Rs. in crore)	
		2019-20	2020-21
1	Andhra Pradesh	2336.56	2625.00
2	Arunachal Pradesh	221.38	231.00
3	Assam	1462.45	1604.00
4	Bihar	5674.7	5018.00
5	Chhattisgarh	1415.89	1454.00
6	Goa	36.12	37.50
7	Gujarat	2331.33	3195.00
8	Haryana	1048.53	1264.00
9	Himachal Pradesh	488.64	429.00
10	Jammu & Kashmir#	-	
11	Jharkhand	1632.59	1689.00
11	Karnataka	2504.1309	3217.00
12	Kerala	1084.73	1628.00
13	Madhya Pradesh	3660.14	3984.00
14	Maharashtra	4059.55	5827.00
15	Manipur	55.63	177.00
16	Meghalaya	*	91.00
17	Mizoram	*	93.00
18	Nagaland	*	62.50
19	Odisha	2389.54	2258.00
20	Punjab	1104.58	1388.00
21	Rajasthan	3681.01	3862.00
22	Sikkim	40.09	42.00
23	Tamil Nadu	1821.106	3607.00
24	Telangana	1451.3	1847.00
25	Tripura	90.625	191.00
26	Uttar Pradesh	9659.47	9752.00

27	Uttarakhand	508.31	574.00
28	West Bengal	3703.2504	4412.00
	Total	52461.65	60559.00

Jammu & Kashmir converted into UT

* *No Fourteenth Finance Commission Awards as these states are in non-part IX areas.*